

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 188 of 2011 &
IA Nos. 281, 282 & 294 of 2011 &
I.A. No. 58 of 2012

Dated : 1st March, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Lanco Budhil Hydro Power Pvt. Ltd. ...Appellant

Versus

H.E.R.C. & Ors. ...Respondents

Counsel for the Appellant(s) : Mr. Akhil Sibal,
Mr. Adit S. Pujari, Mr. Salim A. Inamdar

Counsel for the Respondent (s): Mr. M.G. Ramachandran,
Mr. Apoorve Karol & Mr. Chirag Kher for R-2
Mr. Aditya Dewan for R.3

ORDER

Today, the learned counsel for the Respondent-Haryana Power is filing written notes in the Registry after serving copy on the other side.

Post the matter for further hearing on **26.03.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/sm